

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GSA TECH PACK PRIVATE LIMITED

1.	Name of Corporate Person	GSA Tech Pack Private Limited
2.	Date of Incorporation of Corporate Person	May 19, 2016
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Ministry of Corporate Affairs, New Delhi
4.	Corporate Identity number/ Limited Liability Identity number of Corporate Person	U74999DL2016PTC300005
5.	Address of the registered office and principal office (if any) of Corporate Person	B-1/H-4, M.C.I.E, Near Haldiram Sweets Mathura Road, South Delhi, New Delhi India 110044
6.	Liquidation Commencement date of Corporate Person	February 01, 2024
7.	Name, Address, Email Address, Telephone number and the registered number of the Liquidator	Mr Kailash Chander Jain Address: D 32 East of Kailash New Delhi 110065 Email registered with IBBI: sasd32@yahoo.com Project specific email: gsa.liquidation@gmail.com Mobile: 9810037365 Registration number: IBBI/IPA-001/IP-P01573/2018-2019/12407 AFA No: AA1/12407/02/301124/106435 valid upto 30.11.2024
8.	Last date for submission of claims	March 02, 2024

Notice is hereby given that the **M/s GSA Tech Pack Private Limited** has commenced voluntary liquidation on 1st day of February 2024.

The stakeholders of **M/s GSA Tech Pack Private Limited** are hereby called upon to submit a proof of their claims, on or before 2nd day of March 2024, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For GSA Tech Pack Pvt Ltd


Kailash Chander Jain

Liquidator

IP Reg No: IBBI/IPA-001/IP-P01573/2018-2019/12407

AFA No: AA1/12407/02/301124/106435 valid upto 30.11.2024

Date : 02/02/2024

Place: New Delhi

